

crores between April 1978 and 28th February, 1979, the overall balance of payment continues to remain strong. Reserves of foreign exchange (excluding gold and SDRs) amounted to Rs. 5094.74 crores on 28th February, 1979.

Foreign exchange earned on the designs of Mrs. Cathy Howden

214. SHRI KALP NATH RAI: DR. LOKESH CHANDRA: SHRI GIAN CHAND TOTU:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the amount of foreign exchange earned on the art designs of Mrs. Cathy Howden in 1978;

(b) whether Mrs. Howden is being invited this year also; and

(c) what are the names of other such foreign designers invited in 1978 and what is the amount spent on each of them and the amount of commission paid to them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) The total value of foreign exchange earned on the art designs of Mrs. Cathy Howden for the year 1978 is Rs. 45.75 lakhs.

(b) The contract with Mrs. Howden has since expired. As such there is no question of her being invited to India this year.

(c) No other foreign designer was invited to visit India in the year 1978.

Refusal of Shri George Fernandes to be searched at the Meenambakkam airport

*215. SHRI MAHENDRA MOHAN MISHRA: SHRI KALYAN ROY: SHRIMATI PRATIBHA SINGH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to the editorial

"More Equal, George" in the *Times of India* on the 8th February, 1979 regarding the alleged refusal of Shri 'George Fernandes to be searched at the Meenambakkam airport causing delay to the flight;

(b) if so, what are the details thereof and what is Government's reaction thereto,

(c) whether Government have decided to stop searches of Union Ministers at the airports; and

(d) if so, whether similar facilities would be extended to Members of Parliament and Ministers of various States; and if not, what are the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) The Union Minister of Industry, Shri George Fernandes, who was on his way to Cochin on February 5, 1979 objected to get frisked at Madras on the ground that he was part of the Government. He rang up the Chairman, International Airports Authority of India, New Delhi, from Cochin on 5th February, 1979 and enquired about the security check procedures.

(c) and (d) The matter is under review.

Production and demand of edible oils

*216. PROF. RAMLAL PARIKH: SHRI BHISHMA NARAIN SINGH: SHRI DINESH GOSWAMI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) to what extent the demand of edible oils is now being met through indigenous production; and

(b) what is the quantity of edible oils imported during the years 1976-77, 1977-78 and 1978-79 and what is the amount of foreign exchange involved?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) The demand for edible oils in the country is presently being

met to the extent of about 72 per cent by indigenous production.

(b) The quantity and value of edible oils imported during 1976-77, 1977-78 and 1978-79 are as under: —

Quantity in lakh tonnes
Value in Rs. Crores

1976-77		1977-78		1978-79 (Upto November, 1978)	
Quantity	Value	Quantity	Value	Quantity	Value
1.69	99.91	12.84	709.70	7.94 (Approximately)	437.67

दालों के लिए निर्यात लाइसेंस

* 217. श्रीमती जमुना देवी :
श्री रामेश्वर सिंह :
श्री जी० सी० भट्टाचार्य :

क्या वाणिज्य तथा नागरिक पुर्ति और सहकारिता मंत्रा यह बताने का कृपा करेंगे कि 1976 से दाल के निर्यात के लिए किन-किन फर्मों का लाइसेंस दिए गये हैं ?

t [Export licences for pulses

♦ 217. SHRIMATI JAMUNA DEVI: SHRI RAMESHWAR SINGH: SHRI G. C. BHATTACHARYA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the names of firms who have been given licences for export of pulses since 1976?

रोक लगा दी गई और अमा भा रोग लगा हुई है। तथापि, 1976-77, 1977-78 और 1978-79 के दौरान सरकार द्वारा किए गए विशेष आवंटनों के आधार पर नेफेड को नेपाल को दालों का निर्यात करने की अनुमति दी गई।

t[THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): During 1976, export of pulse, was canalised through NAFED till 20th October, 1976. The export of pulses was banned w.e.f. 21st October, 1976 and the ban still continues. However, NAFED was allowed to make export of pulses to Nepal against special allocations made by Government during 1976-77, 1977-78 and 1978-79.]

Bank of Baroda in U.A.E.

218. DR. RAFIQ ZAKARIA:
SHRI G. C. BHATTACHARYA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some branches of the Bank of Baroda in U.A.E., including its head office at Dubai, have given large sums of loans to various concerns and individuals, without proper scrutiny;

वाणिज्य तथा नागरिक पुर्ति तथा सहकारिता मंत्रालय में राज्यमंत्री (श्री कृष्ण कुमार गोयल) : 1976 के दौरान दालों का निर्यात 20-10-76 तक नेफेड का मार्फत किया गया। 21-10-76 को दालों के निर्यात पर

† [] English Translation.